

COURT NO. 23**THE HONOURABLE SRI JUSTICE VAKITI RAMAKRISHNA REDDY**

To be heard on Tuesday the 25th day of August 2026(AT 10:30 AM - HYBRID MODE) NOTE - For Registration - <https://tshc.vconsol.com/register> For attending Court Proceeding - <https://tshc.vconsol.com/login>

(DAILY LIST)

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
<u>FOR PRONOUNCEMENT OF ORDERS</u>					
1	WP/15789/2009	Jai Prakash Singh Vs The Special Deputy Collector, Land Acquisition (Industries)	VEDULA SRINIVAS	GP FOR LAND ACQUISITION N BHUJANGA RAO Deputy Solicitor General of India (R17) GP FOR TRANSPORT (R16) A SAMIR KUMAR REDDY (SC FOR CGSC) (R15)	HYDERABAD
2	WP/41471/2017 IA 1/2017(WPMP 51447/2017)(Directi on Petition) WP/15187/2018 WP/20027/2018 WP/21093/2018	Tigulla Balamani, Vs State of Telangana,	CH RAVI KUMAR	GP FOR LAND ACQUISITION GP FOR IRRI AND COMM AREA DEV (R3) THE ADVOCATE GENERAL (R4) GP FOR REVENUE (R5) ADDL ADVOCATE GENERAL (R6)	MEDAK
3	WP/15187/2018 IA 1/2018(Direction Petition) IA 2/2018(Permission Petition)	ASARLA POCHAVVA, Vs STATE OF TELANGANA,	CH RAVI KUMAR	GP FOR REVENUE GP FOR IRRI AND COMM AREA DEV (R2) ADDL ADVOCATE GENERAL (R3)	MEDAK
4	WP/20027/2018 IA 1/2018(Direction Petition)	LINGOLLA BALANARSAVVA Vs STATE OF TELANGANA	CH RAVI KUMAR	ADDL ADVOCATE GENERAL GP FOR IRRI AND COMM AREA DEV (R2) THE ADVOCATE GENERAL (R1)	MEDAK
5	WP/21093/2018 IA 1/2018(Direction Petition)	YEKKALA BALAVVA Vs STATE OF TELANGANA	CH RAVI KUMAR	THE ADVOCATE GENERAL ADDL ADVOCATE GENERAL (R4) GP FOR IRRI AND COMM AREA DEV (R2) GP FOR LAND ACQUISITION (R3)	MEDAK
<u>FOR ORDERS</u>					
6	WP/11403/2013 IA 1/2013(WPMP 14134/2013)(Directi on Petition)	Mudavath Gopal, Vs The Government of Andhra Pradesh,	K JAGADISHWAR REDDY E VENKATA REDDY	GP FOR LAND ACQUISITION M SRIKANTH REDDY (SC FOR TGIIC) (R6) THE ADVOCATE GENERAL (R2) THE ADVOCATE GENERAL (R4) THE ADVOCATE GENERAL (R3) M SRIKANTH REDDY (SC FOR TGIIC) (R278) M SRIKANTH REDDY (SC FOR TGIIC) (R5)	RANGA REDDY
7	WP/17171/2016 IA 1/2016(WPMP 21135/2016)(Directi on Petition) IA 1/2024(Permission Petition) IA 2/2024(Dispense with Petition) IA 2/2026(Amendment Petition)	Smt.Nagini Narasamma, Vs The Tahasildar, Medchal Mandal, R.R. District.	PASHAM KRISHNA REDDY	GP FOR LAND ACQUISITION A VEERESH KUMAR (SC FOR HMWS AND SB) (R4) GP FOR ASSIGNMENT (R3)	RANGA REDDY
8	WP/16521/2021 IA 1/2021(Direction Petition) IA 2/2021(Receive Additional Material Papers)	M. Kamala Vs The State of Telangana and 9 Others	MODALI ESWARA PRASAD	GP FOR REVENUE GP FOR ASSIGNMENT (R4) GP FOR HOME (R3)	RANGA REDDY

9	WP/24219/2021 IA 1/2021(Direction Petition) IA 2/2021(Suspension Petition)	Rachakonda Padma Bai Vs The State of Telangana	KIRAN REDDY MALLARAPU	GP FOR REVENUE P RAVI KIRAN (R5) P RAVI KIRAN (R7) P RAVI KIRAN (R6)	MEDAK
10	WP/24988/2021 IA 1/2021(Suspension Petition) IA 2/2021(Stay Petition) IA 1/2026(Amendment Petition)	Chekkila Lakshmaiah Vs The State of Telangana	VADEENDRA JOSHI	GP FOR REVENUE MULLANGI RAMI REDDY (R7) MULLANGI RAMI REDDY (R5) GADDAM NARESH (R8) MULLANGI RAMI REDDY (R6)	WARANGAL
11	WP/26096/2021 IA 1/2021(Direction Petition) WP/29234/2022	Kandukuri Lakshmi Venkateshwara Rao Vs The State of Telangana	T SHARATH	GP FOR REVENUE K VENKATA REDDY (R6) K VENKATA REDDY (R5)	NALGONDA
12	WP/29234/2022 IA 1/2022(Suspension Petition)	KANDUKURI LAKSHMI VENKATESHWARA RAO Vs THE STATE OF TELANGANA	T SHARATH	GP FOR REVENUE	YADADRI BHUVANAGIRI HCJ NOTE
13	WP/41983/2022 IA 1/2022(Direction Petition) IA 2/2022(Direction Petition) IA 1/2024(Additional Affidavit) IA 1/2026(Permission Petition) WP/9421/2021	Ennarapu Sudarshan , Pujari Sudarshan Vs State of Telangana and 12others	V ROHITH	GP FOR REVENUE P V RAMANA (R8) P V RAMANA (R13) P V RAMANA (R11) A PRABHAKAR RAO (R6) A PRABHAKAR RAO (R5) P V RAMANA (R9) P V RAMANA (R12) A PRABHAKAR RAO (R7) P V RAMANA (R10)	MAHABUBAB AD
14	WP/9421/2021 IA 1/2021(Suspension Petition) IA 2/2021(Implead Petition) IA 3/2021(Implead Petition) IA 1/2022(Implead Petition)	PUCHAKAYALA RAMCHANDER Vs THE STATE OF TELANGANA	A PRABHAKAR RAO	P V RAMANA (R6) P V RAMANA (R7) P V RAMANA (R8) P V RAMANA NYAYAPATHI PRASHANT P V RAMANA (R9) S A SUBBA RAO P V RAMANA (R10)	WARANGAL M/s.S A SUBBA RAO for pro-R-11
15	WP/44950/2022 IA 1/2022(Direction Petition)	Palle Bhaskar and 3 others Vs The State of Telangana and 4 others	PENUBALLI RAMESH BABU	GP FOR REVENUE FARHAN AZAM KHAN (R5)	RANGA REDDY

FOR DISMISSAL

16	MACMA/5217/2008	FAKRUDIN Vs M/S VINOD ENTERPRISES SECUNDERABAD. AND ANOTHER	C VIKRAM CHANDRA	M BHASKARA LAKSHMI (R2) M BHASKARA LAKSHMI (R3)	HYDERABAD R1 SERVED R2 APP BY M.BHASKARA LAKSHAMI
17	MACMA/5404/2008	SMT. K. KRISHNA BALA Vs SOMISETTY MALAYADRI AND 3 OTHERS	P NAGENDRA REDDY	S AGASTYA SHARMA (R3) S AGASTYA SHARMA (R14)	RANGA REDDY RR1 & 2 DISD VIDE CO DT 15/09/2016 R3 APP BY S.AGASTYA SARMA R4 SERVED
18	WP/26961/2009 WP/26976/2009	P. Boomaiah, Vs The District Collector,	P SAJAN KUMAR	GP FOR ASSIGNMENT	KARIMNAGAR
19	WP/26976/2009	THOTA SATHAIAH Vs THE DISTRICT COLLECTOR,	P SAJAN KUMAR	GP FOR ASSIGNMENT	KARIMNAGAR

20	CRP/63/2015	MANDALA MALLAIAH Vs TALLAPALLI ISRAIL AND 4 OTHERS	SUJATHA KURAPATI	S A V RATNAM	WARANGAL R1 RETD UNSERVED DIED RR2,3 RETD UNSERVED INSUFFICIENT ADDRESSEE RR4,5 APP.,BY S.A.V. RATNAM MEMO FILED VIDE USR NO. 15455/22
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SPECIALLY IDENTIFIED CASES (UPTO YEAR 2010)

21	CRP/3540/2005	Bandari Sathi Reddy, Vs Samala Yadaiah,	A RAVINDER REDDY	GOPAL REDDY BANDI S BALCHAND (R2)	RANGA REDDY R1-UN SERVED, RR- 2 TO 5 SERVED R6- APP BY M/S. B.GOPAL REDDY .ADV, R7-APP BYM/S. S.BALCHAND, R8- UNSERVED (PARTY EXPIRED) VIDE POSTAL ENDORSEME NT LR.CMP.5205/ 05 FILED
22	WP/9298/2009	Kolipaka Narsaiah Vs The State of Andhra Pradesh, rep. by its	PRABHAKAR CHIKKUDU	GP FOR LAND ACQUISITION	WARANGAL

PART-HEARD

23	WP/36515/2014 IA 1/2014(WPMP 45712/2014)(Susten sion Petition)	Satti Sree Ram Reddy Vs The Secretary, Department of Municipal Administration,	A RAVINDER REDDY	GP FOR LAND ACQUISITION TEJASWINI MEREDDY (SC FOR HMRL) (R2) GP FOR MCPL ADMN URBAN DEV (R9)	HYDERABAD
24	CRP/2094/2018 IA 1/2018(Injunction Petition) IA 2/2018(Suspension Petition)	Late Erupula Manemma (Died) Vs Yejjala Sarojini	N SREEDHAR REDDY	K GOVERDHAN REDDY (R9) N VINESH RAJ (R4) K GOVERDHAN REDDY (R14) CH SHASHI BHUSHAN (R8)	RANGA REDDY R2-DIED VIDE C.T R1 R3, 5 TO 7, 10 to 12 NOTICE SENT NOT YET RETURNED, RR 4,13,15,16 APP. BY N VINESH RAJ, R8 APP. BY CH SUSHI BHUSHAN, RR 9,14 APP. BY K. GOVERDHAN REDDY, ADVOCATE, RR-17 TO 21 PROPOSED RESPONDEN TS - APP. BY SRINIVAS VELAGAPUDI, PAPER PUBLICATION NOT FILED AS PER C.O. DT. 28.11.2025, SRI G. MALLIKARJUN A RAO,

25	WP/17098/2022 IA 1/2022(Direction Petition) IA 2/2022(Vacate Stay Petition)	Uddar Muralidhar Rao Vs State of Telangana and 2 others	K RAMA SUBBA RAO	GP FOR ASSIGNMENT GP FOR REVENUE	MAHABUBNA GAR
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ADMISSION

26	WP/3056/2015 IA 1/2015(WPMP 4073/2015)(Direction Petition) IA 1/2021(Fix an Early Date) WP/2936/2015 WP/3064/2015 WP/3116/2015 WP/3149/2015	Saurabh Surana Vs The State of Telangana, Rep.by its Principal Secretary,	M L ALI	GP FOR LAND ACQUISITION GP FOR ASSIGNMENT (R17) V NARASIMHA GOUD(SC FOR HMDA) (R3)	RANGA REDDY
27	WP/2936/2015 IA 1/2015(WPMP 3922/2015)(Direction Petition) IA 1/2021(Fix an Early Date)	DIRECTOR, N.R. COMMERICALS PVT. LTD, HYD Vs PRL SECY, REVENUE DEPT., HYD AND 3 OT	M L ALI	GP FOR LAND ACQUISITION V NARASIMHA GOUD(SC FOR HMDA) (R3) GP FOR ASSIGNMENT (R9)	RANGA REDDY
28	WP/3064/2015 IA 1/2015(WPMP 4084/2015)(Direction Petition) IA 1/2021(Fix an Early Date)	DEVENDRA KUMAR SURANA S/O. SRI. JAWARILAL SURANA, Vs THE STATE OF TELANGANA , REP.BY ITS PRINCIPAL SECRETARY,	M L ALI	GP FOR LAND ACQUISITION V NARASIMHA GOUD(SC FOR HMDA) (R3) GP FOR ASSIGNMENT (R52)	RANGA REDDY
29	WP/3116/2015 IA 1/2015(WPMP 4149/2015)(Direction Petition) IA 1/2021(Fix an Early Date)	SAURABH SURANA Vs THE STATE OF TELANGANA	M L ALI	GP FOR LAND ACQUISITION V NARASIMHA GOUD(SC FOR HMDA) (R3) D MADHAVI (SC FOR HMDA) (R46)	RANGA REDDY
30	WP/3149/2015 IA 1/2015(WPMP 4194/2015)(Direction Petition) IA 1/2021(Fix an Early Date)	DEVENDRA KUMAR SURANA, HYD Vs PRL SECY, REVENUE DEPT., HYD AND 3 OT	M L ALI	GP FOR LAND ACQUISITION V NARASIMHA GOUD(SC FOR HMDA) (R3) Y RAMA RAO(SC FOR HMDA) (R1)	RANGA REDDY
31	CRP/5724/2015 IA 1/2015(CRPMP 7512/2015)(Stay Petition) CRP/66/2016 CRP/82/2016 CRP/83/2016 SA/1138/2017 SA/1150/2017 SA/1151/2017	P ANJANEYULU, HYDERABAD Vs SATHU ANUSOOJA, RANGA REDDY DIST AND 16 OTHERS	P V SANJEEVA RAO	VENKATESHVARLU GUMMADEVELLY	RANGA REDDY R1 APP., RR 2,4 DIED VIDE CT RR 3, 5 TO 7, 9 SERVED RR 8, 10 TO 13 NOTICE SENT NOT YET RETURNED RR 14 TO 17 NOT NECESSARY VIDE CT
32	CRP/66/2016 IA 3/2016(CRPMP 89/2016)(Stay Petition) IA 4/2016(CRPMP 569/2016)(Modificati on)	P RAMBABU, HYDERABAD Vs SATHU ANUSOOJA, R.R.DIST AND 16 OTHERS	JYOTHI ESWAR GOGINENI	VENKATESHVARLU GUMMADEVELLY	RANGA REDDY R1 APP., R2 DIED RR 2 TO 4, 7 TO 11, 13 TO 17 NOT NECESSARY VIDE CT RR 5,6,12 NOTICE SENT NOT YET

RETURNED

33	CRP/82/2016 IA 3/2016(CRPMP 113/2016)(Stay Petition) IA 4/2016(CRPMP 570/2016)(Modificati on)	M MAYUR, HYDERABAD Vs S ANUSOOJA, R.R.DIST AND 16 OTHERS	JYOTHI ESWAR GOGINENI	VENKATESHVARLU GUMMADEVALLY	RANGA REDDY R1 APP., R2 DIED VIDE CT RR 2 TO 4, 7 TO 11, 13 TO 17 NOT NECESSARY PARTIES VIDE CT RR 5,6,12 NOTICE SENT NOT YET RETURNED
34	CRP/83/2016 IA 3/2016(CRPMP 114/2016)(Stay Petition)	GUTTA BALAJI NAIDU Vs SATHU ANUSOOJA	R K SURI	VENKATESHVARLU GUMMADEVALLY	RANGA REDDY R1 APP. R2 DIED VIDE CT RR 3, 4 ARE NOT NECESSARY VIDE CT RR 7 TO 11, 13 TO 17 ARE NOT NECESSARY VIDE CT RR 5, 6 NOTICE SENT NOT YET RETURNED
35	SA/1138/2017	POTLURI RAMABABU Vs SMT. SATHU ANUSOOJA AND 16 OTHERS	JYOTHI ESWAR GOGINENI	JONNALAGADDA SRIKAR D SRINIVAS (R17) A KESHAVA REDDY (R8)	RANGA REDDY
36	SA/1150/2017	GUTTA BALAJI NAIDU Vs SATHU ANUSOOJA AND16 OTHERS	JYOTHI ESWAR GOGINENI	JONNALAGADDA SRIKAR B SHIVA KUMAR (R6) A KESHAVA REDDY (R8)	RANGA REDDY
37	SA/1151/2017 IA 2/2017(SAMP 2323/2017)(Stay Petition)	MALLAGURI MAYUR Vs SMT. SATHU ANUSOOJA AND 16 OTHERS	KEERTHI KIRAN KOTA	JONNALAGADDA SRIKAR D SRINIVAS (R17) A KESHAVA REDDY (R11)	RANGA REDDY
38	WP/6405/2016 IA 1/2016(WPMP 8148/2016)(Direction Petition)	Sri Chandrakanth Vs The State of Telangana,	D PADMAVATHI	GP FOR REVENUE GP FOR ROADS BUILDINGS (R6) KRISHNA REDDY PUTTA (SC MUNCIPALITIES) (R5) P KRISHNA REDDY (R2) GP FOR LAND ACQUISITION (R25)	ADILABAD
39	WP/29524/2018 IA 1/2018(Direction Petition)	Neelam Srinivas Vs The State of Telangana	THADIKONDA KOTESHWARA PRASAD	GP FOR LAND ACQUISITION A LAKSHMI NARAYANA (R2) P HARINATH GUPTA (R3)	ADILABAD
40	WP/8551/2021 IA 1/2021(Suspension Petition) IA 1/2024(Vacate Stay Petition)	Thakur Uma Rani Vs The State Of Telangana	MADAS BHARATH CHANDRA	GP FOR REVENUE R RANGANATHAN (R6) R RANGANATHAN (R5) R RANGANATHAN	KARIMNAGAR
41	WP/9700/2021 IA 1/2021(Suspension Petition) IA 1/2024(Fix an Early Date)	Syed Yousuf Gori Vs The State of Telangana	DEEPAK MISRA	GP FOR REVENUE KOLUKURI AKHIL REDDY (R4)	-
42	WP/22044/2021 IA 1/2021(Suspension Petition)	Smt. Nanavathula Vanaja Vs The State of Telangana	ASHOK REDDY KANATHALA	GP FOR REVENUE J KANAKAIAH J KANAKAIAH (R5)	WARANGAL

IA 2/2021(Vacate Stay Petition)

43	WP/22235/2021 IA 1/2021(Direction Petition) IA 2/2021(Direction Petition)	Sri Uddaraju Rama Jogi Raju Vs The State of Telangana and 5 Others	B SHASHIDHAR	GP FOR REVENUE MOHAMMED ABDUL RASHEED (R9) MOHAMMED ABDUL RASHEED (R13) MOHD AMER MASOOD (R7) MOHAMMED ABDUL RASHEED (R10) MOHAMMED ABDUL RASHEED (R12) MOHAMMED ABDUL RASHEED (R11) SHAHANA PARVEEN (R8)	RANGA REDDY
44	WP/22936/2021 IA 1/2021(Suspension Petition)	KismathgariVittal and 3 others Vs The State of Telangana and 5 others	ERANKI PHANI KUMAR	GP FOR REVENUE K JAYASREE (R5) D Y L N CHARYULU (R6)	MEDAK
45	WP/24562/2021 IA 1/2021(Dispense with Petition) IA 2/2021(Suspension Petition)	Kotagiri Shankaraiah Vs The State of Telangana	THOOM SRINIVAS	GP FOR REVENUE Y ASHOK RAJ (R8) Y ASHOK RAJ (R7) Y ASHOK RAJ (R9)	WARANGAL
46	WP/3150/2022 IA 1/2022(Direction Petition)	Dudimetla Peda Peddaiah Vs The State of Telangana		GP FOR REVENUE M DAMODAR REDDY (R5)	NALGONDA
47	WP/8645/2022 IA 1/2022(Dispense with Petition) IA 2/2022(Suspension Petition) IA 1/2023(Vacate Stay Petition)	Smt. Male Padma Vs The State of Telangana	KIRAN PALAKURTHI	GP FOR REVENUE LAXMAIAH KANCHANI LAXMAIAH KANCHANI (R6)	NALGONDA
48	WP/8721/2022 IA 1/2022(Direction Petition)	Banya Vs The State of Telangana and 4 Others	R TIMMA REDDY	GP FOR REVENUE G NARENDER REDDY (R5)	RANGA REDDY
49	WP/9319/2022 IA 1/2022(Direction Petition)	Mohd. Areefuddin Vs The State of Telangana	SURESH SHIV SAGAR	GP FOR REVENUE	RANGA REDDY
50	WP/9441/2022 IA 1/2022(Direction Petition)	Pendyala Sri Krishnadeva Rao Vs The State of Telangana	M/S LAP THE RURAL LAW FIRM	GP FOR REVENUE V J RAKESH BABU (R6) V J RAKESH BABU (R8)	WARANGAL
51	WP/10116/2022 IA 1/2022(Direction Petition) IA 2/2022(Suspension Petition)	Bandaru Bixapathi and 2 others Vs The State of Telangana and 4 others	ASHOK REDDY KANATHALA	GP FOR REVENUE J ASHWIN KUMAR (R5)	WARANGAL
52	WP/12890/2022 IA 1/2022(Direction Petition)	Bangalore Basavaiah Vs The State of Telangana and 5 Others	K R SRIKANTH	GP FOR REVENUE CHANDRASEN LAW OFFICES (R6) CHANDRASEN LAW OFFICES (R5)	NIZAMABAD
53	WP/13180/2022 IA 1/2022(Direction Petition) IA 2/2022(Stay Petition) IA 1/2026(Direction Petition)	G. Ramulu Vs The State of Telangana	V VENKATA KUMAR	GP FOR REVENUE	RANGA REDDY
54	WP/15428/2022 IA 1/2022(Direction Petition)	M. Achenta Rao Vs The State of Telangana	SADU RAJESWARA REDDY	GP FOR REVENUE VEPAMANI YASHODA (R3) VEPAMANI YASHODA (R4)	ADILABAD

55	WP/17425/2022 IA 1/2022(Suspension Petition)	Durgam Prabha Vs The State of Telangana	SANDEEP KUMAR BODLA	GP FOR REVENUE VADLAKONDA RAVI KUMAR REDDY (R8) VADLAKONDA RAVI KUMAR REDDY (R7)	KHAMMAM
56	WP/23372/2022 IA 1/2022(Direction Petition)	Sri.Baikani Satyanarayana Vs The State of Telangana	AKKAM ESHWAR	GP FOR ASSIGNMENT GP FOR REVENUE (R2)	RANGA REDDY
57	WP/28760/2022 IA 1/2022(Suspension Petition) IA 2/2022(Stay Petition) IA 1/2024(Implead Petition)	Sattenaveni Lingaiah Vs The State of Telangana	G MADHUSUDHAN REDDY	GP FOR REVENUE C HARI PREETH	JAGTIAL
58	WP/28772/2022 IA 1/2022(Direction Petition)	Smt D.Rathnamala Vs The State of Telangana	G ANANDAM	GP FOR REVENUE GP FOR LAND ACQUISITION (R2) GP FOR HOME (R6)	ADILABAD
59	WP/31275/2022 IA 1/2022(Direction Petition)	Palla Chandra Reddy Vs State of Telangana	J KANAKAIAH	GP FOR REVENUE GOVARDHAN REDDY JOUNDLA (R5)	YADADRI BHUVANAGIRI
60	WP/38522/2022 IA 1/2022(Direction Petition)	A. Vijay Pal Vs The State of Telangana and 4 others	VEDULA CHITRALEKHA	GP FOR REVENUE VIVEK JAIN (R6) VIVEK JAIN (R5)	MEDCHAL- MALKAJGIRI
61	WP/41193/2022 IA 1/2022(Direction Petition) IA 1/2026(L R Petition)	Sri Raja Raghava Raju Ranga Raju Vs The State of Telangana And 3 Others	P DEVENDER	GP FOR REVENUE	MULUGU
62	WP/44184/2022 IA 1/2022(Direction Petition) IA 1/2023(Direction Petition)	Konda Venkata Narasimha Reddy Vs The state of Telangana and 4 Others	J RAMMOHAN RAO	GP FOR REVENUE M.V. PRATAP KUMAR (R5)	HYDERABAD

SPECIALLY IDENTIFIED CASES

63	WP/20530/2021 IA 1/2021(Suspension Petition) IA 2/2021(Vacate Stay Petition)	Chadagonda Ram Reddy Vs The State of Telangana	ASHOK REDDY KANATHALA	GP FOR REVENUE D V CHALAPATHI RAO D V CHALAPATHI RAO (R5)	WARANGAL
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INTERLOCUTORY

64	WP/23256/2022 IA 1/2022(Dispense with Petition) IA 2/2022(Stay Petition) IA 1/2025(Vacate Stay Petition)	Chinthapatla Srinivas Rao Vs The State of Telangana And 3 Others	SUDARSHAN MALUGARI	GP FOR ASSIGNMENT RAPOLU BHASKAR (R4) RAPOLU BHASKAR	WARANGAL
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FOR HEARING

65	WP/3347/2024 IA 1/2024(Direction Petition) IA 3/2024(Direction Petition) CRP/1093/2013 CRP/3232/2011	Charla alias Yerra Venkataiah Vs The State of Telangana	DR. KADIRI KRISHNAIAH	GP FOR REVENUE GP FOR APPEALS (R1)	MAHABUBNA GAR
66	CRP/3232/2011 IA 1/2011(CRPMP 4639/2011)(Stay Petition) IA 1/2026(Condone Delay Petition) IA 2/2026(Set Aside Abatement) IA 3/2026(L R Petition)	SRI LINGALA YENKANNA Vs SRI YERRA SAYANNA	N ASHOK KUMAR	T V SRI DEVI DR. KADIRI KRISHNAIAH (R8) DR. KADIRI KRISHNAIAH (R6) GP FOR APPEALS (R3) GP FOR ARBITRATION (R2) DR. KADIRI KRISHNAIAH (R10) DR. KADIRI KRISHNAIAH (R7) DR. KADIRI KRISHNAIAH (R4) DR. KADIRI KRISHNAIAH (R5)	MAHABUBNA GAR R1 DIED PER LRS AS PER VIDE MEMO USR NO. 146555/2025, RR 2, 3 APP.BY G.P.

DR. KADIRI KRISHNAIAH (R9) FOR APPEALS R4 to R10 APP BY DR. KADIRI KRISHNAIAH

67	CRP/1093/2013	SRI LINGALA YERRANNA Vs SRI YERRA SAYANNA	N ASHOK KUMAR	T V SRI DEVI GP FOR APPEALS (R3) GP FOR ARBITRATION (R2)	MAHABUBNA GAR R1 DIED PER LRS AS PER VIDE MEMO USR NO. 146554/2025, R2 NOTICE SENT NOT YET RETURNED, RR 3, 4 APP. BY G.P. FOR APPEALS,
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SPECIALLY IDENTIFIED CASES MACMA(UPTO YEAR 2010)

68	MACMA/4399/2008 IA 2/2008(MACMAMP 6894/2008)(Miscellaneous Petition)	PURUMANDIA GOURI SHANKAR REDDY, MEDAK DIST., Vs ANAGONI IYLAIAH, MEDAK DIST., AND 2 ANO.	CHAVALI RAMANAND	CH VENKATA NARAYANA (R3)	WARANGAL R1 NOTICE SENT NOT YET RETURNED R2 UNSERVED R3 SERVED
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FINAL HEARING

69	MACMA/3353/2011	Methuku Yadaiah, Vs S.Hussain Saheb,	PALLE SRIHARINATH		MEDAK R1 UNSERVED (NO SUCH PERSON) R2 SERVED
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70	WP/22195/2011	Smt. Subhasini Devi Vs State of Telangana,	L SAMEER REDDY	A SRINIVAS REDDY (SC FOR TSRTC) (R7) SC FOR TG MPPS GPPS (R22) GP FOR PANCHAYAT RAJ RURAL DEV (R25) GP FOR TRANSPORT (R23) GP FOR LAND ACQUISITION (R5)	WARANGAL
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71	CRP/1148/2012 IA 3/2012(CRPMP 1547/2012)(Suspension Petition)	TUDUM VENKATAIAH (died) AND OTHERS Vs KATIKA POCHIAIAH AND 3 OTHERS	S M RAFEE J JANAKIRAMI REDDY	M/S INDUS LAW FIRM GP FOR REVENUE (R3) GP FOR ARBITRATION (R2)	MAHABUBNA GAR R1 DIED VIDE CT, R2 APP., BY INDUS LAW FIRM RR 3 TO 4 APP., BY G.P. FOR ARBITRATION MEMO FILED VIDE USR NO.29067/25 ,608/12
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72	MACMA/2755/2012	ATKAPURAM LAXMI AND 2 ORS Vs THE AP STATE ROAD TRANSPORT CORPORATION	BALLA GEETHANJALI	CHANDRA SEKHAR N (SC FOR TSRTC ZONE 2)	WARANGAL SR - APP BY CHANDRA SEKHAR N (SC FOR TSRTC)
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73	MACMA/4382/2012	KOTHAPALLY VITAMMA, MEDAK DIST. Vs K. KASHAIAH AND ANOTHER	PALLE SRIHARINATH	T MAHENDER RAO ARUN KUMAR SATYAVOLU (R23)	MEDAK R1 APPEARANCE BY S. ARUN KUMAR
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					R2 APPEARANCE BY T. MAHENDER RAO
74	CRP/5769/2012	Smt.B.Anasuya Vs Chinnaiah	T SRUJAN KUMAR REDDY	B V RAM NARESH KUMAR	NIZAMABAD RR 1, 4 TO 9 APP B.V. RAM NARESH KUMAR. R2 DIED PER LRS. R3 DIED PER LRS, PROOF OF SERVICE NOT FILED
75	CRP/4679/2014 IA 2/2014(CRPMP 6873/2014)(Implead Petition) IA 1/2023(Implead Petition) WP/2772/2015	TALARI SHANKARAIHAH AND ANOTHER Vs S PENTAIHAH (DIED) AND 20 OTHERS	K GOVERDHAN REDDY KAMESH VEDULA	VEDULA SRINIVAS B SANTOSH RUSHEEK REDDY K V RUSHEEK REDDY K V (R53)	RANGA REDDY RR 1,10,13 DIED , RR 2 TO 8 APP. BY V. SRINIVAS, R2 DIED AS PER VIDE MEMO USR NO. 5726/2018, RR 9,11,12, 14 TO 21 RETURNED UNSERVED, INCOMPLETE ADDRESS MEMO FOR WITHDRAWAL FILED VIDE USR.NO.3817 6/25
76	WP/2772/2015 IA 1/2015(WPMP 3720/2015)(Suspens ion Petition) IA 1/2023(Implead Petition)	S.VENKATESWARA RAO, Vs STATE OF TELANGANA, REP. BY ITS PRINCIPAL SECRETARY,	RUSHEEK REDDY K V	GP FOR REVENUE B SANTOSH K NANDAIAH (R178)	RANGA REDDY
77	CRP/7300/2017 IA 1/2017(CRPMP 9362/2017)(Direction Petition) CRP/6771/2017	Managing Committee Madina Masjid Vs A.p. Housing Board	SALEHA BEGUM MOHD ISMAIL	CHITTAM BUCHI REDDY (SC FOR TELANGANA HOUSING BOARD DAMODAR MUNDRA (R2) CH SATISH KUMAR (SC FOR ENDOWMENTS) (R1)	HYDERABAD RR 1, 3 NOTICE SENT NOT YET RETURNED, R2 APP. BY DAMODAR MUNDRA, ADVOCATE
78	CRP/6771/2017 IA 1/2017(CRPMP 8688/2017)(Direction Petition)	MANAGING COMMITTEE MADINA MASJID, Vs HANUMAN TEMPLE VYAMSHALA,	SALEHA BEGUM M A MUJEEB	DAMODAR MUNDRA CH SATISH KUMAR (SC FOR ENDOWMENTS) (R2)	HYDERABAD R1 APP BY DAMODAR ADVOCATE (7516) R2 AND R3 FRESH NOTICE SENT NOT YET RETURN PROOF OF SERVICE NOT FILED
79	CMA/124/2018 IA 1/2018(Stay Petition)	The United India Inurance CompanyLtd Vs Smt. Rafeeqa Begum	E V V S RAVI KUMAR		NIZAMABAD RR 1, 3 TO 5 SERVED R2 MINOR REP. BY R1 PROOF OF SERVICE NOT FILED

80	WP/21649/2021 IA 1/2021(Direction Petition)	Chitla Surender Reddy Vs The State of Telangana	AJAY KUMAR MADISETTY	GP FOR REVENUE GOKULA RAMA RAO (R9) GOKULA RAMA RAO (R7) GOKULA RAMA RAO (R13) GOKULA RAMA RAO (R8) GOKULA RAMA RAO (R11) GOKULA RAMA RAO (R12)	WARANGAL
81	WP/32416/2021 IA 1/2021(Direction Petition) IA 1/2026(Additional Material Petition)	Lingala Sree Ram Reddy Vs The State of Telangana and 4 others	S RAMA MOHAN RAO	GP FOR REVENUE	WARANGAL
82	WP/43224/2022 IA 1/2022(Direction Petition) IA 1/2024(Receive Docs Petition) IA 1/2026(Condone Delay in Rep) IA 2/2026(Receive Additional Material Papers)	Gouda , Bogarla Mallaiah Vs State of Telangana and 4others	AMRUTHA SANJEEVA	GP FOR REVENUE ASHOK REDDY KANATHALA (R5)	JANGAON
83	WP/46014/2022 IA 1/2022(Suspension Petition) WP/35889/2022	Neerudi Sattaiah Vs The State of Telangana	AYESHA SABA	GP FOR ASSIGNMENT MADHAVI PRIYA MANTENA (R6) MADHAVI PRIYA MANTENA (R5) P PANDU RANGA REDDY (R8) MADHAVI PRIYA MANTENA (R7) P PANDU RANGA REDDY (R9)	RANGA REDDY
84	WP/35889/2022 IA 1/2022(Direction Petition)	NEREDU SATHAIAH AND 3 OTHERS Vs THE STATE OF TELANGANA AND 7 OTHERS	GADDAM SRINIVAS	GP FOR ASSIGNMENT GP FOR REVENUE (R2)	RANGA REDDY

COURT NO. 23

THE HONOURABLE SRI JUSTICE VAKITI RAMAKRISHNA REDDY

To be heard on Tuesday the 25th day of August 2026(AT 03:45 PM - HYBRID MODE) NOTE - For Registration - <https://tshc.vconsol.com/register> For attending Court Proceeding - <https://tshc.vconsol.com/login>

(DAILY LIST-1)

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
<u>SPECIALLY IDENTIFIED CASES</u>					
85	CC/1106/2014 CC/1109/2014	Sarojamma, Vs Sri Girija Shankar,	S VENKATESHWAR REDDY	GP FOR SOCIAL WELFARE	MAHABUBNA GAR
86	CC/1109/2014	SMT.SAROJA DEVI, Vs SRI GIRIJA SHANKAR,	S VENKATESHWAR REDDY	GP FOR SOCIAL WELFARE	MAHABUBNA GAR
87	CC/1677/2023 IA 1/2023(Direction Petition) IA 1/2026(Implead Petition)	N Sathyanarayan Reddy Vs Sri Harish	N PURUSHOTHAM REDDY	GP FOR REVENUE	RANGA REDDY R-1 NOTICE SERVED. R-2 NOTICE SENT THROUGH DJ RANGA REDDY DIST AT LB NAGAR AND BY RPAD NOT YET RETD SERVED.
88	CC/2296/2023	P. Saila Rani Vs Swamy Nayak	THADIKONDA KOTESHWARA PRASAD		MEDCHAL- MALKAJGIRI
89	CC/2405/2023	Smt. K. Aruna Vs Mr. D. Devuja	KOWTURU PAVAN KUMAR	GP FOR REVENUE RUPENDRA MAHENDERA (R2)	RANGA REDDY
90	CC/2423/2023	Thota Narsaiah Vs Smt. Prameela Satpath I.A.S.,	T KISTAIAH	GP FOR REVENUE	YADADRI BHUVANAGIRI
91	CC/2447/2023 IA 1/2023(Direction Petition)	Chilukuru Devika Alias Subha, Vs Smt. Valluru Kranthi	M S ACHYUTH BHARTHWAJ	GP FOR REVENUE (R3)	JOGULAMBA GADWAL
92	CC/2506/2023	Thoutreddy Laxmi Shivani Reddy Vs Sri S. Harish, IAS(Previous Collector)	G MADHUSUDHAN REDDY	GP FOR REVENUE	RANGA REDDY
93	CC/2537/2023	T.Anasuja @ Anasuya Vs Sri Vijay Kumar	AZIZ HUSSAIN	GP FOR REVENUE S KRISHNA SHARMA (R2) S PRASAD BABU (R5) S KRISHNA SHARMA (R3) JETTY ANJANEYULU (R4)	RANGA REDDY RR 2 & 3- Notice sent through CJ- City Civil Court, Hyderabad returned unserved (vacated) R1, 4 & 5- Notice sent through DJ- R.R.District by Spl.Messenger to serve on respondent- received by DJ-R.R. District and notice sent by RPAD not yet returned served.

94	CC/2794/2023	Smt. kundeti Pochamma Vs Sri Ravinder Dutt	VEROSE SANJANA	GP FOR REVENUE	RANGA REDDY
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